

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 51
CA(CAA)80/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.11.2022**

NAME OF THE PARTIES: - **Highband Communications Pvt Ltd**

Appearance (via video-conference):

For Applicant

: Adv. Shyam Kapadia a/w Adv. Ajit
Singh Tawar i/b Ajit Singh Tawar & Co.

Section 230(1) of the Companies Act, 2013

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 18.01.2023

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)